

\206ITEM NO.27

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 57/2015

MALKHAN SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(with appln. (s) for suspension of sentence)

Date : 27/01/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Ajit Kumar Ekka, Adv.

Dr. Krishan Singh Chauhan, Adv.

For Respondent(s)

Ms Archana Singh, Adv.

Mr. Abhish Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

The ld. Counsels for the parties submit that they do
not want to file additional documents.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar